

SPECIAL BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1306(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MS. RAKHI (PROPRIETOR OF SRINIVASA CLOTH MILLS) VS CHANDRIMA FASHIONS FABRICS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Rashmi Singha, Adv. ] For the Personal Guarantor

Mr. Sanjay Khandelwal, ] IRP-in-person

**ORDER**

1. Ld. IRP in person present.
2. In view of the pendency of the appeal before the Hon'ble NCLAT against the order of restoration. Matter stands adjourned to **14.05.2024.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**